

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **18.01.2023** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 95/2022 & IA No. 797 & 798/2022	Crown Beers India Pvt. Ltd. Vs. Regional Director, South Eastern Region Ministry of Corporate Affairs, Hyderabad & 2 Ors WITH	Mr. Pawan Jhabakh	Mr. S Janarthanam-R1-R3
2	Comp App (AT) (CH) No. 96/2022 & IA No 800/2022	Crown Beers India Pvt. Ltd. Vs. Regional Director, South Eastern Region Ministry of Corporate Affairs, Hyderabad & 2 Ors	Mr. Pawan Jhabakh	Mr. S Janarthanam-R1-R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr WITH	M/s Viruksham Legal	Mr.AG.Sathyanaryana - R1 Mr. B.Dhanaraj
4	Comp App (AT) (CH) (Ins) No.94/2022 & IA No. 220/2022	Giriraj Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors WITH	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha- R3
5	Comp App (AT) (CH) (Ins) No. 96/2022 & IA No. 224, 225 & 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj-R2

		WITH		
6	Comp App (AT) (CH) (Ins) No. 104/2022 & IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr	M/s Ramani & Shankar Advocates	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2
		WITH		
7	Comp App (AT) (CH) (Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
		WITH		
8	Comp App (AT) (CH) (Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
		WITH		
9	Comp App (AT) (CH) (Ins) No. 114/2022 IA No. 269, 270 & 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
		WITH		
10	Comp App (AT) (CH) (Ins) No. 88/2022 & IA No33. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors	M/s Giridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4
		WITH		
11	Comp App (AT) (CH) (Ins) No. 328/2021 & IA No.679/2021 & 181, 190 & 521/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warrier -R2
		WITH		
12	Comp App (AT) (CH) (Ins) No. 118/2022 & IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warrier- R2
		WITH		
13	Comp App (AT) (CH) (Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
		WITH		

14	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703,704/2021 & 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
WITH				
15	Comp App (AT) (CH) (Ins) No. 6/2022 & IA No. 16,17 & 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2
WITH				
16	Comp App (AT) (CH) (Ins) No. 79/2022 & IA No. 160, 161, 223 & 246 /2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R2
WITH				
17	Comp App (AT) (CH) (Ins) No 186/2022 & IA No. 429,430 & 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj	Mr. VV Sivakumar	Mr.AG Sathyanarayana
WITH				
18	Comp App (AT) (CH) (Ins) No.93/2022 & IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R3
WITH				
19	Comp App (AT) (CH) (Ins) No. 131/2022 & IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
WITH				
20	Comp App (AT) (CH) (Ins) No. 132/2022 & IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	Comp App (AT) (CH) (Ins) No.158/2022 & IA No. 367, 368, 369, 545 & 808/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr.	Mr. K. Gowtham Kumar	Mr. Anant Merathia R1 Mr. Nithin Chowdary Pavuluri R2

		WITH		
22	Comp App (AT) (CH) (Ins) No.170/2022 & IA No. 391, 392, 546 & 809/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr	Mr. K. Gowtham Kumar	Mr. Anant Merathia R1 Mr. Nithin Chowdary Pavuluri R2
23	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019) & IA No.254/2022	Dr.Ravi Shankar Vedan Vs Tiffins Barytes Asbestos and Paints Ltd & Anr	Mr. TK Bhaskar	Mr. K. Moorthy
24	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar	Mr. K. Moorthy

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	TA No. 81/2021 (Comp App (AT) No. 403/2018	The Rathna Textile Mills Pvt. Ltd & 5 Ors Vs V.R.A.R. Ramakrishnan	Mr. Vidhya Shankar	Mr. S Santanam Swaminadhan Mr. Kartik Malhotra

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	Comp App (AT) (CH) No.113/2022 & IA No. 1032, 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors	Mr. R Subramaniam Raja Mr. T.K. Bhaskar	Ms. Rajashree- R1 & R2
27	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro-Farms Pvt. Ltd. Vs. Viswaroopi Energy Pvt. Ltd	Mr. PBA Srinivasan	Mr. Nithin Chowdary Pavuluri
28	Comp App (AT) (CH) (Ins) No.267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs. LEPL Ventures Pvt. Ltd.	Mr. PBA Srinivasan	Mr. Nithin Chowdary Pavuluri

29	Comp App (AT) (CH) (Ins) No.294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs. Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Nithin Chowdary Pavuluri
30	Comp App (AT) (CH) (Ins) No.296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs. LEPL Peopletch Pvt. Ltd. WITH	Mr. PBA. Srinivasan	Mr. Nithin Chowdary Pavuluri
31	Comp App (AT) (CH) (Ins) No.297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs. Medipro Edu Management Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Nithin Chowdary Pavuluri
32	Comp App (AT) (CH) (Ins) No.277/2022 & IA No. 594, 813, 936 & 963/2022	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. AG Sathyanarayana Caveator/ R1
33	Comp App (AT) (CH) (Ins) No.282/2022 & IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs. Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B. Dhanaraj	Mr. B Thilak Narayanan- R1
34	Comp App (AT) (CH) (Ins) No.364/2022 & IA No. 840 & 841/2022	SMS Foundation & Investments LLP Vs Harsha Exito Engineering Pvt. Ltd Rep. by RP Mr. John Ohilvi	Mr. K Gaurav Kumar, PCS	Mr. T Dhanasekaran
35	Comp App (AT) (CH) (Ins) No. 276/2022 & IA No. 591 & 592/2022	MV Bhaskar Vs. Srivathsa Power Projects Private Limited & Anr	Ms. Harshini J	Mr. Y. Suryanarayana- R2
36	Comp App (AT) (CH) (Ins) No.134/2022 & IA No. 319/2022	Venkat Rao Marpina Vs. Vemuri Ravi Kumar & Anr	Mr. Roshan Atiq	Dr. Uma Shankar Gollapudi- R1

37	Comp App (AT) (CH) No.41/2022 & IA No. 529/2022	V. Ravi Prakash Vs. Associated Broadcasting Company Pvt. Ltd. & 9 Ors	Ms. Sri Harini	Mr.Chandramouli Pra bhakar - R1 Mr. Adith Narayan- R2,R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srivatsava- R9 Mr. DVAS Ravi Prasad- R10
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For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38	Comp. App (AT) (CH) (Ins) No. 294/2021 & IA No. 626 & 627/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd	M/s Poovayya & Co.	Mr. ML Sharma
39	Comp App (AT) (CH) (Ins) No.25/2021 & IA No. 58 & 59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R. Chopra
40	Comp App (AT) (CH) (Ins) No.194/2021	M Chandrasekaran Vs. Appu Hotels Ltd. & 10 Ors	Mr. A.S. Sathish Kumar	Mr. T. Ravichandran R1& R2 Mr. Devashish Bharuka- R3 Mr. Vipin Warriar- R4
41	Comp App (AT) (CH) (Ins) No. 281/2021 & IA No. 604/2021	Dharani Developers Pvt Ltd Vs. Radhakrishnan Dharmarajan & Anr	Mr. Ravi Rajagopalan	Mr. T. Ravichandran R1 Mr. Devashish Bharuka- R2
42	Comp App (AT) (CH) (Ins) No. 169/2021 & IA No. 425/2021	M/s. Metal India & Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd & Anr	Mr. Kairav Trivedi	Mr. S. Satish- R1

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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